

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
FURNACE FABRICA (INDIA) LIMITED OPERATING IN ENGINEERING,
PROCUREMENT AND CONSTRUCTION (EPC) AT NAVI MUMBAI
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	Relevant Particulars	
1.	Name of the Corporate Debtor along with PAN & CIN/ LLP No.	Furnace Fabrica (India) Limited PAN: AAACF0527E CIN: U28123KL1985PLC026752
2.	Address of the Registered Office	Opposite MILMA Dairy, Koonamthai, Edapally, Kochi, Kerala-682024
3.	URL of website	https://furnacefabricaindia.com/
4.	Details of place where majority of fixed assets are located	1) C-15, MIDC, TTC Indl. Area, Village Pawane, Thane-Belapur Road, Koparkhairane, Navi Mumbai-400710 2) C-16, MIDC, TTC Indl Area, Village Pawane, Thane-Belapur Road, Koparkhairane, Navi Mumbai-400705 3) Office No. 714 Swastik Chambers Owners Chs Ltd., Cst Road, Chembur. Mumbai – 400071 4) Registered Office at Koonamthai, Near Milma Dairy, Edapally, Kochi-682024 5) Plot Bo. 38 & 39. Vashi Village, Vashi, Navi Mumbai-400703 6) Plot No.378 Under Tps Scheme No.1, Near St Bus Depot, Panvel Village-410206 7) Workshop at Kandla (SEZ), Plot No. 518-521 – 370201 (Under Dispute)
5.	Installed capacity of main products/ services	Since it is an EPC Company therefore installed capacity can not be quantified.
6.	Quantity and value of main products/ services sold in last financial year	As per Audited Financial Statement for FY 2020-21 there was a turnover of Rs. 235.96 crores. However, business is non-operational for last 2 years. Further, since it is an EPC Company therefore quantity of products/services can't be quantified.
7.	Number of employees/ workmen	Four (4) Employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Website URL: https://furnacefabricaindia.com/ Or information can be sought through email at furnace.abc@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in the detailed Expression of Interest process document available on https://furnacefabricaindia.com/ or can be sought by sending an email to furnace.abc@gmail.com
10.	Last date for receipt of expression of interest	22 nd March, 2024

11.	Date of issue of provisional list of prospective resolution applicants	1 st April, 2024
12.	Last date for submission of objections to provisional list	6 th April, 2024
13.	Date of issue of final list of prospective resolution applicants	16 th April, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20 th April, 2024
15.	Last date for submission of resolution plans	20 th May, 2024
16.	Process email id to submit Expression of Interest	furnace.abc@gmail.com

Note: Presently the CIRP period is upto 29th April, 2024, therefore, the Resolution Professional will be filing an application for extension of CIRP period with the Adjudicating Authority, post approval of Committee of Creditors. Consequently, the aforesaid timelines are subject to the approval of Committee of Creditors and then Adjudicating Authority.

Alok Kumar Agarwal
 (Insolvency Professional)
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AFA Validity: November 19, 2024

Date: 7th March, 2024
Place: Noida